

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 30.11.2009
ANSWERED ON
RECONSTITUTION OF CENTRAL SOCIAL WELFARE BOARD .

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SHRI M.V. MYSURA REDDEY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) whether it is a fact that the Central Social Welfare Board has recently been reconstituted by nominating eight members to the Board;
- (b) if so, the details of the members nominated and the States to which they belong to;
- (c) the criteria adopted in nominating the members to the CSWB;
- (d) Whether it is a fact that 7 members out of 8 have been nominated from Delhi alone; and
- (e) if so, the specialty that her Ministry has found in them and whether suitable members were not available from outside the capital?

ANSWER

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a),(b),(c),(d)&(e)The General Body of the CSWB was reconstituted vide Resolution dated 16th September, 2009. A further modification was issued vide Resolution dated 14th October, 2009.

The reconstitution of the General Body has been done in accordance with the provisions contained in the Memorandum and Articles of Association of the CSWB. Apart from nominated members from Lok Sabha and Rajya Sabha, it includes six professionals and 3 eminent social workers. The names of these members and the States to which they belong are:

1. Shri Amitabha Sen, Haryana
2. Ms. Vandana Roy (Mittal), Delhi
3. Ms. Sreerupa Mitra Chaudhary, West Bengal
4. Ms. Pam Rajput, Chandigarh
5. Ms. Kalyani Menon Sen, Kerala
6. Ms. Mira Shiva, Uttarakhand
- 7 Shri G. Muniratram, Andhra Pradesh
8. Sh. Purushottam G. Sewhany, Karnataka
9. Ms. Kiran Bedi, Delhi

The criteria for the nomination is as provided for in the Memorandum and Articles Association of CWWB, that is, they are Professionals in specified fields or eminent Social workers.